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W.P(C)No. 490 OF 2000

ITEM No.1

Court No. 3

SECTION X

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

IA No 4 In Writ Petition(Civil) No.490/2000

S RENUKA & ORS.

Petitioner (s)

VERSUS

STATE OF A.P. & ANR.

Respondent (s)

( With Appln(s). for directions/stay )  
( With Office Report )

Date : 23/11/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.B. PATTANAİK  
HON'BLE MR. JUSTICE N. SANTOSH HEGDE

For Petitioner (s) Ms. Indira Jai Singh,Sr.Adv.  
M/s. R.Santhan Krishnan,S.K.Patnaik and  
Dr. Sunil Kumar,Adv

For Respondent (s) Mrs. K. Amreshwari,Sr.Adv.  
Mr. T.V.Ratnam,Adv.  
Mr. Prem Nath Malhotra,Adv.  
Mr. Guntur Prabhakar,Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....J.  
.SP2

It is not necessary to pass any order on this application.  
Liberty to mention before Hon'ble the Chief Justice of India.

.SP1

(Y.P.Dhamija) (Suneet Bala Sharma)@@  
AA  
Court Master Court Master@@  
AAAA